

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 19th February, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 38/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 6 Ors.	Ms. Zubia Sajid, Adv.	
2.	Original Application No. 39/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	
3.	Original Application No. 40/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	
4.	Review Application No. 02/2018(CZ) (M.A.No.55/18)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
5.	Review Application No. 03/2018(CZ) (M.A.No.56/18)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
6.	Review Application No. 04/2018(CZ) (M.A.No.57/18)	Harish Vyas Vs Rajasthan State Pollution Control Board	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
7.	Review Application No. 05/2018(CZ) (M.A.No.58/18)	Harish Vyas Vs Union of India & 5 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
8.	Original Application No. 04/2019(CZ) (I.A.No.07/19) (I.A.No.13/19)	Dipankar Mukherjee Vs State of MP & 4 Ors.	Ms. Kanupriya Tiwari, Adv.	
FOR COMPLETION OF PLEADING				
9.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	

Note: No Hon'ble Members is posted in this Bench. The Cases listed on 19-02-2019 shall be adjourned to 01-04-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in